

**OFFICE OF THE  
PRINCIPAL DISTRICT & SESSIONS JUDGE, KATHUA.**

**ORDER**

Since some of the members of Ministerial Staff of the Courts at District Headquarter, Kathua and some Prosecuting Officers, police officials working in the Court Complex are tested Covid-19 positive on the reports of Rapid Antigen test held today in the Court premises, there shall be no access to District Court Complex Kathua for 48 hours i.e on 04.09.2020 to 05.09.2020 in view of Govt. SOP except for employees of the Municipal Council, Kathua, who shall be engaged for disinfection purposes and also 1/2 employees of every Courts for the said purpose. The cases fixed for 4<sup>th</sup> and 5<sup>th</sup> of Sept. 2020 shall be taken up by the Courts on 07.09.2020. During the next two days, the Presiding Officers of all the Courts shall hear the urgent matters through virtual mode from their respective residences and Courts staff other than who found positive shall remain available on call. The officials tested Covid-19 positive shall observe the Govt. SOP in this regard.

  
(Pawan Dev Kotwal)  
Pr. District & Sessions Judge  
District & Sessions Judge  
Kathua

Date 3.9.20

No: 3710-17

**Copy to the:**

1. Registrar General, High Court of J&K at Jammu for information.
2. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K at Jammu, for kind information of her Lordship.
3. Secretary to Hon'ble Mr. Justice Sanjeev Kumar (Administrative Judge for District Kathua), High Court of J&K, Jammu, for His Lordship's information.
4. All Judicial Officers of District Kathua for their information and for circulation to their staff.
5. Secretary Bar Association, Kathua.
6. Public Prosecutor, Kathua.
7. System Officer, E-Courts, Kathua for uploading on the website.
8. Office file.

  
Pr. District & Sessions Judge  
Principal District & Sessions Judge  
Kathua